

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(IB)-506(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.	Applicant/petitioner
Vs		
Amarapali Sapphire Developers Pvt. Ltd.	Respondent

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 19.04.2018

Coram:

Dr. DEEPTI MUKESH
Hon'ble Member (Judicial)

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Applicant/petitioner	:	Mr. Anurag Sharma, Adv.
For the NOIDA	:	Mr. Vishnu Sharma, Ms. Sonali Negi,

ORDER

For order, see (IB)-90(ND)/2017.